

and out of total 242 Million Gallons per Day (MGD) wastewater to be trapped, around 109 MGD has already been trapped.

Under Yamuna Action Plan (YAP)-III, DJB is taking up the work of rehabilitation/reconstruction of Sewage Treatment Plants (STPs) at Rithala, Kondli and Okhla with total capacity of 209 MGD and also rehabilitation of connected trunk sewers and rising mains over a length of 37 kms.

For extending sewerage facilities in unsewered areas in Delhi, in about 1665 unplanned colonies, Delhi Jal Board has already laid sewer lines in 265 such colonies; work is progressing in 340 colonies and action is being taken to provide sewerage system in other colonies in a phased manner as per Sewerage Master Plan 2031.

DJB is constructing an STP of 70 MGD capacity at Coronation Pillar and also decentralized STPs shall be set up for treatment of sewage collected from unsewered areas.

To strengthen the existing peripheral sewerage network, rehabilitation of old peripheral sewers over a length of about 160 kms. has been taken up.

Upgradation of Rohini, Rithala (Phase-II) and Yamuna Vihar (Phase-II) Sewage Treatment Plants have also been planned.

Allocation of funds to Andhra Pradesh

918. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the details of funds allocated/granted under various schemes of the Ministry to the State of Andhra Pradesh during the last three years;

(b) the details of funds released under such schemes to the State during the last three years;

(c) the details of funds yet to be released/ due to the State; and

(d) the fixed time-frame by which these funds would be released to the State?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (d) Water resources projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to encourage sustainable development and efficient management of water resources through various schemes and programmes

of the Ministry such as Accelerated Irrigation Benefits Programme (AIBP), Command Area Development and Water Management (CADWM), Surface Minor Irrigation (SMI) and Repair, Renovation and Restoration (RRR) of Water Bodies under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY).

Further, Central Government is also providing 100% of the remaining cost of irrigation component only of Polavaram Irrigation Project (PIP) for the period starting from 1.4.2014 to the extent of the cost of the irrigation component on that date.

The funds are released from time to time on receipt of proposals from the State Government, meeting the eligibility criteria duly recommended by Central Water Commission (CWC)/Polavaram Project Authority (PPA), as the case may be.

The details of Central Assistance released for the State of Andhra Pradesh under above schemes during last three years are as under:—

Sl. No.	National Project/PMKSY Component	Financial Year (₹ in crore)		
		2015-16	2016-17	2017-18
1.	Polavaram Irrigation Project	600.00	2514.16	2000.00
2.	AIBP	-	7.46	15.24

No eligible/complete proposal under CADWM, SMI and RRR of Water Bodies scheme was received from the Government of Andhra Pradesh during the above period.

Reduced budget allocations for Ministry of Youth Affairs and Sports

919. SHRI MOHD. ALI KHAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that Government has proposed a cut to the tune of ₹ 500 crore to the Ministry of Youth Affairs and Sports due to low spending in the first two quarters;

(b) if so, details thereof; and

(c) if not, the budget allocated to the Ministry of Youth Affairs and Sports and the expenditure incurred in the last three quarters?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Review of budget allocation in the fiscal year 2018-19 is a prescribed procedure and the allocations for this Ministry was discussed in Ministry of Finance. The allocations have now been reduced by ₹ 193.63 crore.